

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3422
ANSWERED ON:18.03.2013
PARAMETERS FOR RATING OF VEHICLES
Punia Shri P.L.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the parameters adopted by the Government for rating of vehicles;
- (b) whether the Government proposes to amend these parameters; and
- (c) if so, the details thereof and the time by which these parameters are likely to be amended?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a)to(c) Prototypes of vehicles are tested and approved by the agencies specified in rule 126 of Central Motor Vehicles Rules, 1989 as per the specified standards related to emission, safety and other mandatory norms. Government notifies these requirements from time to time. The notified requirements are reviewed and updated/modified from time to time. All vehicle models have to mandatorily comply with the notified requirements.